

श्री बाबुजी राजी
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10.2.26

Declaration of Assets and Liabilities

Year-2025-26

I, Ajay Paswan son of Shri Baleshwar Paswan, aged 43 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

71

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2992
11/2/26

| Sr. No. | Description | Self | Spouse Name(S) RINKU KUMARI | Dependant-1 Name TANMAY RAJ | Dependant-2 Name TANYA KUMARI | Dependant-3 TANVEER RAJ |
|---------|---|------------------------------------|-----------------------------------|-----------------------------------|--|-------------------------------|
| (i) | Cash | RS 5,000/- | NIL | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI,BVM SAVING ACCOUNT- RS. 5000/- | NIL | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | NIL | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | BAJAJ DISVOCER BR01-BS3349 | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | GOLD-15 GM SILVER-50 GM | NIL | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Ajay Paswan

10/02/26

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S)- RINKU KUMARI | Dependent-1 Name- TANMAY RAJ | Dependent-2 Name- TANYA KUMARI | Dependent-3 TANVEER RAJ |
|---------|---|---|------------------------------------|---------------------------------------|---|-------------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 1 KATTHA 06 DHUR, MOUJA- CHAPAITH | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | Shares in Ancestral Property as per HUF (Till date Share is not Defined) | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 09-02-2026 |
|---------|---|---|-------------------------------------|
| (a) | (i) Loans from Banks | SBI BVM Total Loan amount- 2000000/- | 2000000/- |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |

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|-----|---|----------------|-----|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | NIL CCEPP4709H | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Ajay Paswan*.....

Name of Employee: AJAY PASWAN.....
10/02/26

Place: PATNA.....

Designation: OFFICE ATTENDENT Date: 10-02-2026...

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.